

I/2648/2020

**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY****From****Superintending Engineer (Infra-II)
Gurugram Metropolitan Development Authority
Gurugram.****To****Registrar General,
National Green Tribunal
Copernicus Marg, New Delhi**

Memo No. SE/GMDA/Infra-II/2020/

Dated: 2.10.2020

Subject:- Status report in EA No. 52/2018 in O.A. No. 454/2018 Subhash Gupta vs UOI

1. This is with reference order dated 06.03.2020 issued by Hon'ble NGT in the subject cited case.
2. Status of discharge of untreated effluent to Storm water drain Leg-I, II & III and the new STPs required to be constructed to treat the additional discharge as well as Status report with respect to effective waste water management for Gurugram is enclosed herewith.
3. It is also submitted that as acknowledged by Monitoring Committee, due to the prevailing lockdown and stoppage of construction activities, the progress achieved is not as had been projected. However, there is considerable progress w.r.t compliance of timelines as well as the latest status of diversion of untreated sewage from Storm Water Drains and its treatment as committed by the line departments such as MCG, HSIIDC, GMDA etc.
4. Report is submitted for kind information of Hon'ble NGT please.

Digitally signed by RAJESH
BANSAL
Date: Fri Oct 02 16:44:54 IST
2020

**Superintending Engineer, (Infra-II)
Gurugram Metropolitan Development Authority
Gurugram**

Cc to

1. Chief Executive Officer, GMDA
2. Commissioner, MCG
3. Chief Engineer, Infra-II GMDA
4. Chief Engineer-1/ 2, MCG
5. Executive Engineer, Infra-II, GMDA
6. Regional Officer, Gurugram North & South, Gurugram



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STATUS REPORT IN COMPLIANCE OF ORDER DT 6.03.2020 OF HON'BLE NGT IN IN OA 454 OF 2018: SUBHASH GUPTA V/S UOI

1. ATR vis-à-vis Action Plan to stop the discharge of untreated effluent in Leg1, Leg2, and Leg3 (Badshahpur) in Gurugram as per Point 5 of order dated 06.03.2020 of Hon'ble NGT.

In compliance of the NGT order dated 11-09-2019 in OA no. 06 of 2012 – title Manoj Mishra V/s UOI, all the lines departments have committed to GMDA being Nodal agency that the points which are discharging untreated sewage in Storm water drains(SWDs) shall be plugged by 30-6-2021 as per Action plan annexed as **Annexure-A1** but due to prevailing epidemic of 'COVID-19' in the country, the lockdown had been imposed and all the development works except emergency services have come to standstill, so in view of the same, the target date of diversion of sewage needs to be extended for some points. **However, considerable progress has been made to comply with the directions of Hon'ble NGT as 14.20 MLD out of 22.8 MLD in Leg-I, 27.84 MLD out of 35.64 MLD in Leg-II and 45.35 MLD out of 80.25 MLD in Leg-III has been diverted and still 51.30 MLD in all the three drains needs to be diverted/treated detailed as under:**

TABLE 1

Name of drain	Total Discharge (MLD)	Discharge diverted (MLD)	Balance discharge (MLD)	Balance discharge to be diverted (MLD)	Date of completion of diversion	Balance discharge to be treated via construction of STPs (MLD)	Proposed STP	Date of completion of STPs
Leg-I	22.80	14.20	8.60	3.00	31.10.2020	5.6	4.6 MLD at 20 MLD STP at Jahajgarh 1 MLD at 2 MLD STP at Bajghera	31.12.2021
Leg-II	35.64	27.84	7.80	6.30	30.6.2021	1.5	1.5 MLD at 20 MLD STP at Jahajgarh	31.12.2021
Leg-III	80.25	45.35	34.90	31.05	30.6.2021	3.85	2 MLD at 2 MLSD STP	31.12.2020



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							at Moh. Jharsa	
							1.35 MLD at STP at Gadauli Kalan	31.10.2020
							0.5 MLD at 2 MLD STP at Dhankot	30.9.2021

As submitted above, some of the connections of untreated wastewater have been plugged and others were in process for diversion as per the schedule committed by MCG, GMDA, HSVP & HSIIDC Department which are now likely to be completed by 30-12-2021 as works of diversion/construction of STPs are getting delayed due to COVID 19 and Hon'ble NGT may kindly consider extension of timelines for completion till 31-12-2021.

2. ATR w.r.t. Effective Waste water management of Gurugram as Point 5 of order dated 06.03.2020 of Hon'ble NGT

The Master Storm Water Drainage System, Gurugram comprises of three Master storm water main drains, namely Leg-I, II & III (Badshahpur Drain) having outfall into Najafgarh Drain. Now, NGT has made mandatory the pre-requisite conditions for disposal of the main drains into Najafgarh Drain that the water flowing in Master drains shall have parameters within the prescribed limits notified by CPCB vide its order 13.10.2017 i.e. BOD not more than 30 mg/ltr.

Gurugram Metropolitan Development Authority (GMDA), Gurugram has been formed in the year 2017 for providing Master Services in its notified area. The Development of infrastructure in Gurugram has been taken up by multiple agencies such as HSVP, HSIIDC, MCG, Colonizers/Developers in phases. GMDA being Nodal agency carried out detailed survey in coordination with all line departments regarding diversion of untreated waste water flowing in these Master storm water drains (SWDs) in coordination with all these agencies to ensure Zero Liquid Discharge (ZLD) in main drains during dry weather except treated waste water from STPs.



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There are 5 STPs in operation at two locations having the total designed capacity as 388 MLD and its present utilization for the year 2020 is 333 MLD. The gap of 55 MLD will be utilized by diverting untreated waste flowing in the master SWDs to Master Sewerage System. It is further submitted that all 5 STPs & 1 CETP falling under the jurisdiction of GMDA are complying with the norms prescribed by CPCB. This is evident from the figures against various parameters being reported by online monitoring devices installed at these STPs/CETP and also corroborated from the test results conducted by HSPCB and reputed laboratory.

Critical analysis of Sewerage scheme in Gurugram town:

The sewage generation in Gurugram Town has been critically analyzed by GMDA and conclusion is as under:

TABLE-2

Sr. No.	Source of water	Quantity in MLD						
		2019	2020	2021	2022	2023	2024	2025
1	Canal Based	400	420	462	508	558	615	676
2	600 No. TW installed by MCG @ 200 LPM	58	58	58	58	58	58	58
3	TW installed by private agencies/ persons	60	60	60	60	60	60	60
	Total Water Supply(1+2+3)	518	538	580	626	676	733	794
4	Sewage generated (80% of W/S)	414	430	464	501	541	586	635
5	Waste water treated by colonizers and put to reuse (Haryana Govt. Notification dt 5.11.2019)	35	40*	60	70	80	90	100
6	Net sewage to be treated at STPs	379	390	414	431	461	496	535
7	Present Treatment Capacity of STPs	388						
	68 MLD Dhanwapur	68						
	100 MLD Dhanwapur	100						
	50 MLD Dhanwapur	50						
	120 MLD Behrampur	120						
	50 MLD Behrampur	50						
8	Sewage being received & treated at STPs	282	333					
	68 MLD Dhanwapur	54	65					
	100 MLD Dhanwapur	75	85					
	50 MLD Dhanwapur	43	48					
	120 MLD Behrampur	90	110					
	50 MLD Behrampur	20	25					
9	Balance capacity available at STPs	106	57					



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10	Untreated sewage flowing in drains	108.6	51.30 (Refer Table 1)	0	0	0	0	0
	Leg-I	8.6	8.60					
	Leg-II	25	7.80					
	Leg-III	75	34.90					
11	Proposal for construction of STPs:							
A	Stand alone STP under construction	0	6	5	0	0	0	0
B	STP at Jahajgarh	0	0	20	0	0	0	0
C	Dhanwapur	0	0	0	100	0	0	0
D	CETP at Sector 34	0	0	0	20	0	0	0
E	CETP at Sector 37	0	0	0	9	0	0	0
F	CETP at Sector 18	0	0	0	1.5	0	0	0
G	CETP at IDC Sector 14	0	0	0	0.75	0	0	0
H	50 MLD STP at Behrampur	0	0	0	0	0	0	0
	Total Capacity	388**	394	420	550.25	550.25	550.25	550.25

*List of Waste water treated by STPs installed by DLF and put to reuse is 40 MLD (Refer **Annexure-A2**).

**366 colonizers have installed STPs at their premises having total treatment capacity of 135 MLD. However, this treatment capacity has not been included in the above table.

It is clear from above table that the existing treatment capacity is sufficient to treat the existing discharge after diversion of sewage in to sewerage system. However, considering floating population, seasonal variation in water consumption, mixing of surface run off with sewage in rainy days in Gurugram and to bridge the gap between existing capacity & waste water generated, the following proposals have been approved and are under tendering process:

The action plan for construction of STPs/CETPs by various line departments is as under: -

- i) **De-centralized STPs at various locations:** -The untreated water is being disposed off into the storm water drains by various villages and unauthorized colonies falling under MCG is being diverted by constructing 6 stand-alone STPs at various locations to treat 7 MLD discharge is scheduled to be completed by 31.12.2020 by MCG except 1 MLD STP at Bandhwari which will be completed by 31.3.2021(Refer Table2).
- ii) **20 MLD STP at Jahajgarh instead of proposal at Sector 107:** -



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The sewage of Sectors 102 to 115 shall be treated at proposed 20 MLD STP at Jahajgarh for which sufficient land is already available with MCG. DPR had been prepared and Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 crore has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Tender could not be floated earlier considering the lockdown imposed due to recent epidemic of COVID-19. However, post lockdown, tenders had been floated and work has been allotted to the agency. Work is in progress and is likely to be likely to be completed by 31.12.2021.

- iii) **25 MLD STP at Manesar:** 55 MLD CETP at Manesar has balance capacity of 5-6 MLD even after treating the waste water generated in villages adjoining IMT and diverted to sewerage system connected with CETP. Considering the small buffer capacity between existing treatment capacity and waste water generated at Manesar, it has been proposed that 25 MLD STP be constructed at IMT Manesar as a deposit work of PHED to cater prospective discharge of surrounding villages such as Manesar, Naharpur Kasan, Baskhusla, Dhana & Basharia by the year 2022. DPR for construction of 25 MLD STP at Manesar amounting to Rs 42 crore has been administratively approved by GMDA Authority during its meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Consequently, Public Health Engg Deptt has been requested to deposit the requisite funds with GMDA as work will be carried out as deposit work. Meanwhile, tenders have been floated and bids are under evaluation.
- iv) **Construction of STPs at Village Dhankot and Bajghera as deposit work of Development & Panchayat Department:** The estimate for construction of STPs of capacity 2 MLD at each village Dhankot and Bajghera (Refer Table-2) has been approved administratively amounting to Rs. 8.11 Crore and Rs. 7.58 Crore. respectively by GMDA Authority during its meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Development & Panchayat deptt had been requested time and again vide letter dated 20.03.2020, letter dated 15.04.2020, letter dated 5.05.2020 & letter dated



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20.5.2020 to deposit the requisite funds with GMDA as works will be carried out as deposit work. Meanwhile, tenders had been floated with last date of bid submission but it was decided that work will be allotted post deposition of funds by Development and Panchayat deptt. Funds had been deposited by Dev. & Panchayat deptt. in the month of Aug,2020 and accordingly, works were allotted in Sept, 2020.

Lockdown imposed in view of epidemic of COVID-19 delayed the aforesaid projects. Further, post lockdown, contractors have been facing difficulty to arrange skilled labour to execute the projects on time. In view of such circumstances, HSPCB had been requested vide letter no. 214/20/2018-Infra-II/2539 DT 4.5.2020, CE/GMDA/Infra-II/2020/2541 dt 19.5.2020, CE/GMDA/Infra-II/2020/2554 dt 26.5.2020 and letter no. 2967 dt 25.9.2020 to take up the matter of extension of timelines with HSPCB. It is submitted that, even with best efforts, 4 STPs would be completed by timelines given below. The minimum time required for proposed STP/CETPs is as under:

- (a) 20 MLD STP at Jahajgarh: **December, 2021**
- (b) 25 MLD STP at IMT area i.e. Naharpur Kasan, Manesar: **March, 2022**
- (c) 2 MLD STPs each at Dhankot and Bhajghera: **September, 2021**

In addition, initiatives are being taken in terms of construction of STPs to meet future forecast demand as under:

1. **100 MLD STP at Dhanwapur:** The discharge will be diverted to proposed 100 MLD STP at Dhanwapur for futuristic demand 2025 for which sufficient land is already available. Administrative approval to the work of construction of 100 MLD STP at Dhanwapur amounting to Rs 171 crore has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.03.2020. However, it is pertinent to mention that 100 MLD STP proposed at Dhanwapur, Gurugram need not be reviewed vis-à-vis timelines prescribed by NGT as it is not part of Action plan submitted before the Hon'ble NGT and is likely to be completed by 31.12.2022 to cater to the future demand



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2. **Construction of 20 MLD CETP at Sector - 34, Gurugram:** - It has been decided that the CETP of 20 MLD capacity for the industries established through CLU in sector 34 to be constructed by GMDA on the land acquired by HSIIDC for the purpose. The land acquisition is presently sub judicious in Hon'ble Punjab & Haryana High Court. The acquisition has been made by the State and award was announced. The owner of the land i.e. M/s Hallmark Health Ltd. was under liquidation and liquidator filed a suit in the Hon'ble High Court bearing CP No. 38 of 2012 titled M/s Hallmark Health Ltd. Vs. Land Acquisition Collector (LAC), Gurugram and others. The litigation is regarding payment of land compensation announced by LAC to Hallmark, whereas there is no litigation regarding acquisition of the said land. The joint application on behalf of GMDA and HSIIDC has been filed in the Hon'ble High Court to make the land available for construction of the CETP and next date of hearing is scheduled on i.e. 12.11.2020. Work will be taken up after availability of land and will be completed two years after availability of land.
3. **Construction of CETP in Industrial Sector-37, Sector-18 & IDC Sector-14 by HSIIDC:** The Haryana State Industrial Infrastructure Development Corporation (HSIIDC) made proposal for construction of CETP of capacity 9 MLD in Sector-37, 1.5 MLD in Sector- 18 & 0.750 MLD in IDC Sector-14 with total capacity of 11.25 MLD. Work is being undertaken by Municipal Corporation Gurugram as per the decision taken during the meeting held on 11.8.2020 under the Chairmanship of Addl. Chief Secretary, Finance Department, Govt. Of Haryana.

GMDA at present has a treatment capacity of 388 MLD excluding 135 MLD treatment capacity created by the colonizers for reuse as the mandatory condition of the license. The monitoring of all the colonizer is in progress and it is considered that discharge at STP will be reduced by 50 MLD due to reuse by colonizers during 2020-21 and after implementation of the above projects, the domestic sewage treatment capacity of STPs in GMDA notified area after 31.12.2022 will be 550.25 MLD which is sufficient to cater the demand of prospective population 2025 of 25.00 Lacs and Industrial effluent treatment capacity of CETP will be 86.25 MLD by the year 31.12.2022 (**Annexure-A3**).Details of work done till date and work to be



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done alongwith requisite timelines in respect of above stated 1 CETP and 4 STPs be referred at **Annexure-A4**.

The proposal for development of natural wetland for bio/phyto-remediation of 400 MLD sewage near Najafgarh had been received for the reduction of BOD level from 50PPM to 30 PPM from Jamia Millia Islamia (a Central University) for which land to the tune of 250 acre is required with cost of execution of work to be Rs 40 cr apart from the cost of acquisition of land. However, the recent lockdown due to epidemic of COVID 19 has brought new insights as the BOD parameters of discharge just before the Najafgarh drain have reduced from 43.29 mg/l to 14.39 mg/l (Analyzer reports be referred at **Annexure-A4**) and post relaxation of lockdown, the average BOD level has been observed to be between 20-23 mg/l. Same quantum of water supply had been provided to the residents during the lockdown and GMDA is of the view that expenditure on Phytoremediation should be made judiciously as current scenario clearly reflects that BOD levels are within limits. It can be concluded that domestic sewage generated during the lockdown is being treated to the desired parameters and existing STPs are working efficiently. It can also be indirectly implied that main sources of pollutants are industries closed during the lockdown contributing to high BOD and COD. It is the need of the hour that identification about the source of contributors of pollution and action against such polluting units be initiated by HSPCB. In addition, 1st Meeting of Special Purpose Vehicle (SPV) under the Chairmanship of EIC, Irrigation Department for river Yamuna- Regarding directions of Hon'ble NGT dated 05.03.2020 in OA No. 6/2012 in the matter of Manoj Mishra Vs UOI and Ors was held on 24.8.2020 where it was unanimously decided that phyto-remediation be started for domestic effluent upto 1 MLD due to land constraint and ineffectiveness of phyto-remediation in higher discharges. Hence, action is being taken w.r.t implementation of phyto-remediation to cater to small discharges by MCG.

Report is being submitted accordingly. Matter is being earnestly pursued with all stakeholder departments and sincere efforts are being made to complete the diversion of sewage as well treat untreated sewage via construction of aforesaid STPs as per the direction of the Hon'ble NGT.



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Digitally signed by RAJESH
BANSAL

Date: Fri Oct 02 16:44:54 IST
2020

Reason: Approved

ANNEXURE-I

Updated Action plan in the case of OA No. 06 of 2012 titled as Manoj Mishra Vs. Union of India and others.

(As on 30.09.2020)

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO. I

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Target Date	Status of Action Plan
1	GMDA	At Cyber Park near Under passtowards Sikanderpur	02	Achieved	Connection disconnected and discharge is diverted
2	GMDA	Near Rapid Metro Pillar 92Near NH-8 Culvert	2.5	Achieved	Connection disconnected and discharge is diverted
3	GMDA	Near Furniture Market,Mehrauli Road, Sikanderpur	1.5	Achieved	Connection disconnected and discharge is diverted
4	MCG	At Sikanderpur Village	0.3	Achieved	Connection disconnected and discharge is diverted
5	MCG	Near Railway Culvert No. 47, Palam Vihar	2.6	31.12.2021	75 % work completed by M/s SantKripa Infra Tech Pvt. Ltd. against agreement amount Rs.225.60 lakhs for laying of sewer line and to connect with 20 MLD STP being proposed at Village Jahazgarh. DPR had been prepared and Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 cr has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted and is in progress.
6	MCG	Near New Cambridge Public School, Choma Road, New Palam Vihar	2	31.12.2021	
7	MCG	Near Mother Dairy,PalamVihar	0.7	Achieved	
8	MCG	M/s Sea Hawk, UdyogVihar,Sec- 18	0.5	Achieved	The sewer connection has been disconnected from SWD.
9	MCG	Nagarro Building, Plot No. 36,UdyogVihar, Sec-18	0.7	Achieved	The sewer connection has been disconnected from SWD on dated 10.11.2018. With respect to Udyog Vihar area under the jurisdiction of HSIIDC, AGM, HSIIDC submitted that the discharge from the industries is connected to the HUDA master sewer line. In addition, these two connections identified during the joint survey have been disconnected and compliance has been made.
10	HSIIDC	Green Belt near NH-8UdyogVihar	1.5	Achieved	
11	HSIIDC	Rao market UdyogVihar, Sec-18	0.5	Achieved	

Sr. No.	Responsible Department	Location where waste water falls into Leg No.-I	Discharge in MLD	Target Date	Status of Action Plan
12	MCG	Locations under Box Type Storm Water Drain	01	30.06.2021	A committee of GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time
13	MCG	Sewage of village Mullahera connected in Green Belt, Sec- 22	01	30.11.2020	Work is held up due to COVID-19 lockdown.
14	MCG	Sewage of Village Dundahera connected with storm water on Old Delhi Road	01	30.11.2020	Work is held up due to COVID-19 lockdown.
15	Panchayat Deptt/ GMDA	Bajghera	1	30-9-2021	The estimate for construction of STPs of capacity 2 MLD at Baghera has been framed amounting to Rs. 7.58 Cr. Respectively and Administrative approval to the work has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted in Sept, 2020 and is in progress.
16	MCG	SWD Connection, near Red Rose Public School & RlyTrack, PalamVihar.	4	Achieved	The sewer line has been diverted from drainage system -Achieved.
		Total	22.8		

Discharge diverted- 14.20 MLD

Balance discharge to be diverted/treated- 8.60 MLD

Note: Due to closure imposed in view of COVID 19, this discharge has reduced from 8.60 MLD to 1 MLD.

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.II

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Target Date	Status of Action Plan
1	GMDA	DLF phase-IV in-front of H.No.6510	1.5	Achieved	Connection disconnected and discharge is diverted
2	MCG	Sukhrali & MDI	2	30.06.2020	95% work completed, work is held up due to COVID-19 lockdown.
3	MCG	M. R Motor at Mata Road	0.5	Achieved	
4	MCG	Plot No.999, Mata Road NearKatariaChowk	0.5	Achieved	
5	MCG	Invitation Garden at Mata Road	0.25	Achieved	
6	MCG	Near Mata Temple near Village Gurugram	0.25	Achieved	
7	MCG	Satija Steel near petrol pump	0.01	Achieved	
8	MCG	Akshi Sweets near petrol pump	0.01	Achieved	
9	MCG	Near GAV Academy Gate (Sheetla Colony)	02	Achieved	
10	MCG	Pet Zone Mata road	0.1	Achieved	
11	MCG	Prince Vatika Mata Road	0.1	Achieved	
12	MCG	Dream Garden	0.1	Achieved	
13	MCG	Shop No.28 at Mata Road	0.01	Achieved	
14	MCG	Shop No. 18 & 19	0.01	Achieved	
15	MCG	Near Sector-5 Chowk	1	Achieved	
16	MCG	Near Sheetla Clinic	2	Achieved	
17	MCG	Tee Junction carrier and master SWD opposite Petrol Pump	2	Achieved	
18	MCG	BhimgarhKheri	2	Achieved	Connections disconnected on 22.5.2020
19	MCG	PalamVihar C-2 Block	3	Achieved	
20	MCG	Near PalamVihar	0.5	Achieved	

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. II	Discharge in MLD	Target Date	Status of Action Plan
21	MCG	Sarai Alawardi	0.6	31.10.2020	85% work completed for construction of Standalone STP, work held up due COVID-19 lockdown
22	MCG	Jahajgarh Village	1.5	31.12.2021	The sewage of Sectors 102 to 115 shall be treated at proposed 20 MLD STP at Jahajgarh for which sufficient land is already available with MCG. The work is likely to be completed by December, 2022. DPR had been prepared and Administrative approval to the work of construction of 20 MLD STP at Jahajgarh amounting to Rs 32.08 cr has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted in Aug,2020 and is in progress
23	Panchayat Deptt	Dharampur Village	0.5	30-09-2020	PS, Dev. and Panchayat Deptt. Haryana vide his letter no. PRC/19/8560 Dated 28-08-2019 that waste water of village will be connected to STP of Clearlon Experts Pvt. Ltd. and funds will be provided by GP.
24	MCG	Locations under Box Type Storm Water Drain	3.2	30.6.2021	A committee of GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time. Some of the connections disconnected on 22.5.2020 and discharge is diverted
25	GMDA	Surbhi & Navyug Co-operative Society Sec-43	1	Achieved	
26	GMDA	Near entry of Gold Souk Sec 43	0.5	Achieved	
27	GMDA	Surya Society	1	Achieved	
28	GMDA	Near Park Sector 43	1	Achieved	
29	GMDA	Power Grid, Sector 43	0.5	Achieved	
30	GMDA	Unitech trade centre	0.5	Achieved	
31	GMDA	In front of children clinic DLF-IV	0.5	Achieved	
32	MCG	Sewage of Ashok Vihar	5	Achieved	
33	MCG	SWD of size 1x1 connected in Leg-II, near round about sector-5 on PalamVihar Road.	2	Achieved	
		Total	35.64		

Discharge diverted- 27.84 MLD

Balance discharge to be diverted/treated- 7.8 MLD

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.III

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
1	MCG	Vatika Chowk, Badshahpur	7.5	Achieved	Connection disconnected and discharge is diverted into main sewer line.
2	MCG/GMDA	Village Tikri	0	Achieved	Connection disconnected and discharge is diverted.
3	RO HSPCB (South)	Industrial discharge of Industries (Setup through C LU) Sector-34 and adjoining area (RO, HSPCB)	0	Achieved	There is no direct discharge of effluent from the industries Setup through C LU & Sector-34 and adjoining area. The joint team of HSIIDC, HSVP, MCG, HSPCB & GMDA inspected 100 units near Badshahpur drain in Sector 34 and Behrampur road since April 2019 to till date. Further, 88 No. of units were found complying and 12 no. of units were found non-complying w.r.t standards laid down for parameters of treated effluent as found exceeding the permissible limits and out of these, 3 no. of units have been closed / sealed by the board and 9 no. of units have modified their effluent treatment plants with rectification of said operational deficiencies and submitted performance security and requested for re-sampling. The recommendations of same has been sent to HQ Panchkula for permission of re-sampling. All large and medium scale units in the closed vicinity of the area have installed online effluent monitoring devices with further linkage and updation of the data to CPCB & HSPCB server. Also the cases for imposing the Environment compensation has been recommended to the competent authority.
4	MCG	Naharpur Roopa & unapproved area Rajiv Colony, Nitin Vihar, Khandsa Enclave etc.	4	31.08.2020	Out of 04 Nos.connection,02 Nos Connections have been connected with master sewer and work for balance 02 Nos connection of Hans Enclave, Rajiv Colony is in progress. Work is being held up due COVID-19 lockdown,
5	MCG	Discharge through RCC Drain of MCG Coming from Anaj Mandi to culvert at NH-8/ Mohammadpur Jharsa/ Narsinghpur	2	30.12.2020	The work of construction of 02 MLD STP at Mohammadpur Jharsa is in progress, 30% work completed. Work held up due to COVID 19 lockdown The discharge of Village Narsinghpur & Anaj Mandi will be diverted through newly proposed MPS at Village Khandsa into sewerage system

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
6	MCG	RCC Drain of MCG Village Khandsa	2	31.03.2021	The administrative approval has been received from the Govt. vide Memo No. EE-I/DGULB/2020/707 dated 06.03.2020 amounting to Rs. 1143.51 lakh for construction of 15 MLD MPS at Village Khandsa, now the work is under e-tendering.
7	RO HSPCB	Industrial discharge of Industries (setup through CLU) flowing through kachcha drain merging into RCC Box drain near Plot No.756, Sector-37(RO,HSPCB)	0	Achieved	The joint team of HSIIDC, MCG & HSPCB conducted a survey on 16/7/19 onwards on the points on badshahpur drain. 45 No. of electroplating units in Sec-37 are connected with common CETP and the parameters of final treated effluent are within permissible limits with having online effluent monitoring device at final outlet of CETP with having further linkage and updation of the data to CPCB & HSPCB server. Further joint team inspected 32 no. of units in sector-37 since April 2019 to till date which are having their individual stand-alone ETP's and out of which 29 No. of units found complying, 03 No. of units identified which are having parameters exceeding the permissible limits in the final treated effluent against which action has been initiated. Rest, 22 No. of units are yet to be inspected by the joint team and the same shall be completed within 10 days. Further HSPCB has closed 33 No. of illegally operating/ Non-Complying units in the closed vicinity of Badshahpur drain. All large and medium scale units in the closed vicinity of the area have installed online effluent monitoring devices with further linkage and updation of the data to CPCB & HSPCB server. Also the cases for imposing the Environment compensation has been recommended to the competent authority against 2 no of units.
8	MCG	Discharge coming from Village GadauliKalan through drain of MCG	1.35	31.10.2020	Work of construction of 01 MLD STP at Gadauli Kalan is in progress under AMRUT scheme & 80% work completed. Work held up due to COVID-19 lockdown
9	Rural Development and Panchayat Department	Discharge from Village Dhankot	0.5	30.09.2021	Proposal had been submitted by Panchayat Raj Department to install STP. As Panchayat Raj Department doesn't has technical expertise, it has been decided that GMDA would execute the work as deposit work. The estimate for construction of STPs of capacity 2 MLD at village Dhankot has been framed amounting to Rs. 8.11 Cr and Administrative approval to the works has been accorded by GMDA Authority during the meeting held under the Chairmanship of Chief Minister, Haryana on 16.3.2020. Work has been allotted in Sept, 2020 and is in progress.

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
New Points					
10	GMDA	Culvert of SPR Sector-57(CGHS-1 Society)	7	Achieved	Connection disconnected and discharge is diverted into main sewer line.
11	MCG	Village Ghata	3.4	Achieved	Connection disconnected and discharge is diverted.
12	MCG	Wazirabad	2	Achieved	Work completed.
13	MCG	FazilpurJharsa	1.5	Achieved	Connection disconnected and discharge is diverted into main sewer line.
14	MCG	Village Islampur	4	Achieved	Connection disconnected and discharge is diverted into main sewerline.
15	MCG	Sector- 33 & 34	4	Achieved	Connections disconnected and discharge is diverted into main sewer line.
16	Panchayat	Khoh	0.5	Achieved	
17	Panchayat	Bas Khussla	0.25	Achieved	
18	Panchayat	Kasan	3.5	Achieved	
19	PHED	Manesar	2.5	31.12.2020	Work is in progress & 20 % work completed, but work held up due to non-granting of permission by NHAI for laying service along and crossing NH-8 which is under process and still awaited
20	PHED	NaharpurKasan	3.85	30.6.2021	Work is in progress and 90 % work of sewer line is completed. Permission from HSIIDC was required which has now been obtained, however, work is being held up due to COVID 19
21	HSIIDC	Sector-1 Manesar	0.5	Achieved	Diverted into sewerage system
22	MCG	Sihi & Kherki Daula	2	31.08.2020	Work awarded for connection of outfall sewer of Village Sihi & Village Kherki Daula with maser sewer line on NPR amounting to Rs. 72.00 lakhs & Rs. 9.50 lakhs. 70% work completed and work is held up due to COVID-19 lockdown, work will be completed by 31.03.2021.
23	GMDA	Locations under Box Type Storm Water Drain	5	30.6.2021	A committee of GMDA/MCG/HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections time to time
24	HSVP/ GMDA	In-front of main gate of STP Behrampur (N 28025'11",E7702'0")	1	31.12.2020	Sewerage entering from SWD near Vipul Greens will be diverted into master sewer line by laying additional sewer line by GMDA.
25	HSVP/ GMDA	At Marble Market, Sector 34, side by SKN CNG Pump Station, Subhash Chowk to Hero Honda Chowk Road (N 28025'43",E 7701'15")	1	31.12.2020	The sewerage of colonizer area is connected to storm water drain and further entering into Badshahpur Drain will be diverted by laying additional sewer line parallel to storm water line by GMDA.

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
26	HSVP	Badshahpur Drain near M/s V&S, Behrampur Road, Gurugram (N 28036'10.216", E76087'42.122")	2	Achieved	Work completed
27	MCG	Near Village -Basai (N 28047'069", E 76096'211")	0.5	30.11.2020	Estimate for diversion of sewer from drainage system amounting to Rs. 49.00 lakhs has been approved. Work is under e-tendering.
28	HSI IDC	Near CETP Manesar on HSI IDC open drain (N28o22o47.0982", E76o55'11.757")	-	Achieved	-
29	GMDA	SaraswatiKunj (Wazirabad Bundh)	2	Achieved	
30	GMDA	SaraswatiKunj (Wazirabad Bundh)	4	Achieved	
31	GMDA	SaraswatiKunj (Wazirabad Bundh)	2.5	Achieved	
32	GMDA	Illegal cottage type colony operated sh. surrender 9811210275 adjacent at STP Behrampur	0.5	31.3.2021	GMDA to divert discharge into sewer line
33	GMDA	From HSVP storm water drain originating from Tikri Village passing Subhash Chowk & Sohna road with further meeting to Badshahpur drain in front of STP Behrampur.	0.5	31.3.2021	GMDA to divert discharge into sewer line.
34	MCG	Illegal cottage adjacent to Leg- III at Tikri behind Unitech commercial project with having approx 250 cottage	0.5	30.6.2020	Site visited and found that there is no discharge in Leg-III, soak pit has been provided at site by the owner. The sewer is being discharge through septage management.
35	MCG	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshahpur Drain	0.5	30.06.2020	This is a unauthorized colony, there is no sewer line. The sewerage is being maintained through Septage Management by the developer.
36	HSVP/GMDA	Domestic effluent originating from nearby colonizers near Subhash Chowk is connected to SWD and further connected to Leg -III drain behind wine shops	0.5	31.3.2021	Joint inspection of the officer of MCG,, HSVP & GMDA was carried out and found there is sewage flow in the SWD from the colonizers. Desilting of sewer lines is being carried out.
37	MCG	From HSVP storm water drain originating from sector 30, 31, Jharsa, Islampur at Subhash Chowk to Hero Honda Chowkroad near M/s HCG, CNG pump station, marble markets, Sec-34, Gurugram	0.5	30.10.2020	This flow belongs to colony near NaharpurRupa culvert. MCG to lay sewer and connect it with Master sewer line. Work is held up due to COVID 19 lockdown

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
38	MCG	From HSVP storm water drain originating from Hero Honda Chowk, Rajiv Chowk after Naharpur Rupa culvert at Sector 34 merging to Badshahpur Drain	0.5	31.03.2021	Joint inspection of the officer of MCG, HSPCB, HSVP& GMDA and found there is sewage flow in the SWD. MCG is to lay sewer line and connect it to master sewer line.
39	MCG	Sewage waste from group of rooms made by advocate Tanwar side by bestech orient project adjacent to NH-48	0.5	Achieved	Connection has been disconnected and sewerage is being maintained through septage management.
40	HSVP	From Badshahpur drain after mixing of both HSVP storm water drain at NH-48,near Bestech Orient Project Gurugram	0.5	31.12.2020	Connection to be disconnected
41	MCG	Gandhi Nagar Area	0.5	15.09.2020	Work for diversion of sewerage from drainage system held up due to COVID-19 Lockdown
42	MCG	Unauthorized colonies Basai Road	0.5	30.11.2020	Bids received, case is under rate approval.
43	MCG	Unauthorized area near Umang Bhardwaj Chowk	0.5	30.11.2020	Bids received, case is under rate approval.
44	MCG	Near NH-48 of Village- Khandsa	0.5	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
45	MCG	Near Shiv Mandir of Village- Khandsa	0.5	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
46	MCG	Near Shiv Mandirof Village- Khandsa	0.3	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
47	MCG	Near Carlton Overseas, Village- Khandsa	0.3	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
48	MCG	Near SocomecPvt Ltd, Plot No. 758, Sec-37	0.5	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
49	MCG	Near Plot No. 970 of Sector 37, CETP	0.4	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
50	MCG	H Point of GMDA on Badshahpur Drain behind, Sector 37	0.2	31.03.2021	Discharge will be diverted through newly proposed MPS to be constructed at Village Khandsa.
51	MCG	Near Bus Stop at Village- Gadaulikalan/ GadauliKhurd.	0.3	30.11.2020	Bids received and case is under rate approval.
52	MCG	Satguru Apartment plot No. GH 22, Sector- 52,Gurugram Latitude: 28 degree 25' 2" Longitude: 77 degree 04' 56.8"	0.1	Achieved	Discharge diverted

Sr. No.	Responsible Department	Location where waste waterfalls into leg No. III	Discharge in MLD	Target Date	Status of Action Plan
53	GMDA	Mayfiled Garden, Sector-51, Gurugram Latitude: 28 degree 25' 31.2" Longitude: 77 degree 04' 56.8"	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
54	GMDA	Gurugram University, Sector- 51 Latitude: 28 degree 25' 22" Longitude: 77 degree 04' 01.1"	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
55	GMDA	Master SWD on dividing road 40/45 Latitude: 28.449137 Longitude: 77.062592 Latitude: 28.448488 Longitude: 77.062493	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
56	GMDA	Master SWD on dividing road 48/33 Latitude: 28.4273239 Longitude: 77.0322031	0.1	31.12.2020	Connection needs to be disconnected and diverted by 31.12.2020.
57	MCG	Near Cyber park Sector-39 sewer line from Jharsa Master SWD on dividing road 39/46 Latitude: 28.444027 Longitude: 77.057877	0.1	30.09.2020	Work awarded to the agency, but same is held up due to COVID-19 lockdown.
58	MCG	Near Gate No. 5, Sector-46 sewerlinefromSector-46 Master SWD on diving road39/46 Latitude:28.440542 Longitude: 77.054916	0.1	Achieved	Site visited and found sewer line is connected in the master sewer line.
59	MCG	Near Gate No. 5, Sector-46 sewerline from Sector-39 Master SWD on diving road 39/46 Latitude:28.440542 Longitude: 77.054916	0.1	31.10.2020	Work awarded to the agency, but same is held up due to COVID-19 lockdown
60	MCG	Near Gate No. 1, Sector-38 sewerlinefromSector-38 Master SWD on diving road 38/39 Latitude:28.437574 Longitude: 77.045448	0.1	30.11.2020	Work awarded to the agency, but same is held up due to COVID-19 lockdown
		Total	80.25		

Discharge diverted- 45.35 MLD

Balance discharge to be diverted/treated- 34.90 MLD

Note: Due to closure imposed in view of COVID 19, this discharge has reduced considerably

Email**xen1.gmda@nic.in**

Capacity of STPs in DLF Projects Gurgaon

From : dutta-abhijit@dlf.in Mon, Apr 13, 2020 03:45 PM
Subject : Capacity of STPs in DLF Projects Gurgaon 📎 2 attachments
To : Vikas Malik <xen1.gmda@nic.in>
Cc : arora-sunil@dlf.in

Dear Sir,

As desired, please find enclosed the Capacity of various Sewage Treatment Plants (STPs) in DLF Projects in Gurgaon.

Regards,

Abhijit Dutta
Environment Department



DLF Limited, 2nd Floor, Gateway Tower, DLF City Phase-III, Gurugram-122002

Phones: (+91)124 4769000, (+91)124 4769038 (D), (+91)9873351733 (M) | email: dutta-abhijit@dlf.in

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 **Capacity of STPs in DLF Projects Gurgaon.xlsx**
11 KB

Capacity of STPs in DLF Projects in Gurgaon

SN	Project Name & Location	STP capacity (KLD)	Recycle of Treated Water
A) Gurgaon			
Common STP:			
1	DLF City Phase V (Wellington, Princeton & Royalton, Carlton, Trinity, Westend Heights, Pinnacle, Icon, Summit, Aralias, Magnolias, Camellias, Belaire, Park Place, Crest, EWS Zone 7, Commercial Bldg Block 1, Commercial Bldg Block 3, Horizon Centre)	15 MLD (Common STP)	100% Recycle
2	DLF Cyber City (Building 1 to 10, Bldg 14, Cyber Hub, Gateway Tower, DLF Square, Atria)	7 MLD (Common STP)	100% Recycle
Individual STP:			
1	Corporate Park	90	100% Recycle
2	Plaza Tower	60	100% Recycle
3	Centre Court	60	100% Recycle
4	DLF Silokhera (IBM+Star Mall)	220	100% Recycle
5	Cyber Bldg 11	55	100% Recycle
6	Silokhera SEZ	600	100% Recycle
7	DLF Cyber Park	1,300	100% Recycle
8	City Court	120	100% Recycle
9	Star Tower	150	100% Recycle
10	Cross Point	70	100% Recycle
11	City Centre Mall	113	100% Recycle
12	Mega Mall	125	100% Recycle
13	Grand Mall	100	100% Recycle
14	South Point Mall	150	100% Recycle
Subtotal		3,213	
B) New Gurgaon			
1	NTH 86, Sec-86	1,300	100% Recycle
2	NTH 90, Sec-90	1,270	100% Recycle
3	NTH 91, Sec-91	625	100% Recycle
4	Exp Greens, Sec-M1	700	100% Recycle
5	Exp Greens, Sec-M1A	1,000	100% Recycle
6	Primus, Sec-82A	700	100% Recycle
7	Regal Garden, Sec-90	650	100% Recycle
8	Sky Court, Sec-86	750	100% Recycle
9	Ultima, Sec-81	1,340	100% Recycle
10	Alameda, Sec-73	2,200	100% Recycle
11	Garden City, Sec-91&92	3,800	100% Recycle
12	Corp Greens, Sec-74A	1,110	100% Recycle
Subtotal		15,445	

Summary	STP Capacity (MLD)
Common STP in DLF City Phase V	15.00
Common STP in DLF Cyber City	7.00
Individual STPs in Gurgaon	3.21
Individual STPs in New Gurgaon	15.45
Total capacity	40.66

TREATMENT CAPACITY OF CETPs

Sr No	CETP	Treatment Capacity in MLD	Status
1	CETP at Manesar	55	Commissioned
2	CETP at Sector 34	20	To be commissioned by 31.12.2022 by GMDA
3	CETP at Sector 37	9	To be commissioned by 31.12.2022 by HSIIDC
4	CETP at Sector 18	1.5	
5	CETP at IDC Sector 14	0.75	
	Total	86.25	



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ANNEXURE-A4

Details of work done till date and work to be done alongwith requisite timelines in respect of above stated 1 CETP and 4 STPs are as under:

2 MLD STP at Dhankot	<p>1. Intercepting Sewer line: December 2020 to February 2021</p> <p>2. Project Planning:</p> <ul style="list-style-type: none">a. Preparation of DPR: Completedb. Publishing of tender: June 2020 (Completed)c. Approval and allotment of work: August 2020 (Completed)d. Release of funds: August 2020(Completed) <p>3. Execution of work:</p> <ul style="list-style-type: none">a. Civil work: October 2020 to March 2021b. Installation of electro-mechanical items: January 2021 to June 2021c. Commissioning of STP: July 2021 to September 2021 <p>4. Stabilization of plant: September 2021</p>
2 MLD STP at Bajghera	<p>1. Intercepting Sewer line: December 2020 to February 2021</p> <p>2. Project Planning:</p> <ul style="list-style-type: none">a. Preparation of DPR: Completedb. Publishing of tender: June 2020(Completed)c. Approval and allotment of work: August 2020(Completed)d. Release of funds: August 2020(Completed) <p>3. Execution of work:</p> <ul style="list-style-type: none">a. Civil work: October 2020 to March 2021b. Installation of electro-mechanical items: January



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

	<p>2021 to June 2021</p> <p>c. Commissioning of STP: July 2021 to September 2021</p> <p>4. Stabilization of plant: September 2021</p>
20 MLD STP at Jahajgarh	<p>1. Intercepting Sewer line: December 2020 to March 2021</p> <p>2. Project Planning:</p> <p>a. Preparation of DPR: Completed</p> <p>b. Publishing of tender: June 2020 (Completed)</p> <p>c. Approval and allotment of work: August 2020(Completed)</p> <p>3. Execution of work:</p> <p>a. Civil work: September 2020 to March 2021</p> <p>b. Installation of electro-mechanical items: January 2021 to August 2021</p> <p>c. Commissioning of STP: September 2021 to October 2021</p> <p>4. Stabilization of plant: December 2021</p>
25 MLD STP at IMT area i.e. Naharpur Kasan, Manesar	<p>1. Project Planning: Oct. 2019 to Aug. 2020</p> <p>a. Preparation of DPR: January 2020(Completed)</p> <p>b. Publishing of tender: June 2020(Completed)</p> <p>c. Approval and allotment of work: September 2020</p> <p>2. Execution of work: Oct. 2020 to Dec 2022</p> <p>a. Civil work: Oct 2020 to November 2021</p> <p>b. Installation of electro-mechanical items: May 2021 to June 2022</p> <p>c. Commissioning of STP: July 2022 to September 2022</p> <p>3. Stabilization of plant: October 2022 to December 2022</p>
20 MLD CETP	It is worthwhile to mention here that land over which the



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<p>Sector-34, Gurugram</p>	<p>CETP is proposed to be constructed, has not been handed over to the applicant from HSIIDC after acquisition proceedings because one petition bearing company petition No.38/2012 seeking quashing of the acquisition proceedings are pending before the Hon'ble High Court of P&H at Chandigarh on the ground that order of winding up against the land owning company has already been passed in 1998 and leave on Company Court has not been obtained from Company Court to acquire the land of the Company-in-liquidation. Further, Hon'ble High Court vide dated 30.11.2018 has directed to maintain Status quo regarding disbursement of amount, if any, deposited in lieu of the acquisition.</p> <p>It is further submitted that the Industries and Commerce Department, Haryana filed an application bearing CA No. 264/2014 in CP 38/2012 apprising the Hon'ble High Court that land owning company never disclosed about the liquidation proceedings. Accordingly, it has been prayed in CA No.264/2014 that ex-post-facto permission be granted to the Industries & Commerce Department for acquisition of land of the company. However, CA No. 264 of 2014 was dismissed for non-prosecution by the Hon'ble High Court and its restoration application is pending for consideration before the Honble High Court.</p> <p>The Industries and Commerce department, Haryana has filed also filed an application bearing CA No. 70/2019 with the following prayers:</p> <p><i>“(i). To grant ex-post-facto permission to the respondent department for acquisition of land of the company (in Liquidation) which is essentially required for public purpose;</i></p>
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GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

(ii). *early disposal of the instant company petition as the land in question is urgently required for construction of CETP as per directions of NGT and completion of infrastructure facilities;*

(iii). *To allow the respondent department to utilise the land in question for construction of CETP and completion of infrastructure facilities during the pendency of instant petition.*

(iv). *To permit deposit of compensation qua the land in question in this Hon'ble Court;*

(v). *Any other relief which this Hon'ble Court deems fit in the facts and circumstances of the present case."*

Above stated proceedings are still pending before the Hon'ble High Court of P&H at Chandigarh. As such, proposed time line of completion of CETP is subject to outcome of the CA No.70/2019 and CP No.38/2012. Hearing for the CP No.38/2012 is scheduled on 08-01-2020 whereas hearing for CA No. 74/2019 is scheduled for 12-11-2020.

However, period of completion of work subject to the availability of land is as under:

A. Project Planning: 3 months

1. Preparation of DPR: 1 month
2. Publishing of tender: 1 month
3. Approval and allotment of work: 1 month

B. Execution of work: 12 months

- a. Civil work: 9 months
- b. Installation of electro-mechanical items: 6 months
- c. Commissioning of STP: 3 months



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY

	C. Stabilization of plant: 3 Months
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